

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-55-2020**

Farid Veljee

... Petitioner

Versus

Corporation of the
City of Panaji & Ors.

... Respondents

Shri Abhay Nachinolkar, Advocate for the Petitioner.

Shri A.D. Bhohe, Advocate for the Respondent No.1.

Shri Anthony D'Silva, Advocate for the Respondent No.3.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 24th July 2020****P.C. :**

Post the matter on 31.07.2020.

2. The interim protection granted earlier shall continue till then.

DAMA SESHADRI NAIDU, J.

NH